

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 4442
TO BE ANSWERED ON JANUARY 08, 2019
AMRUT SCHEME

No. 4442. SHRI B.Y. RAGHAVENDRA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the salient features of AMRUT Scheme along with the names of cities identified under the said scheme since its inception including funds allocated/utilized there under, State/UT-wise;**
- (b) whether the Ministry is aware of the fact that the progress under the scheme is slow in Karnataka;**
- (c) if so, the reasons therefor along with the funds allocated and utilized and the State share released towards the scheme, city and component-wise with respect to Karnataka; and**
- (d) the measures taken to improve the progress under this scheme along with the achievements thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) : The Government of India has launched the Atal Mission for Rejuvenation & Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities across the country. The Mission period is up to March, 2020. All Urban Local Bodies (ULBs) with a population of one lakh or more as per Census 2011, all other capital cities of States/ Union Territories (UTs), all Heritage Cities under the Heritage City Development & Augmentation Yojana (HRIDAY), identified cities on the stem of the main rivers, 10 cities from hill states, islands and tourist destinations (not more than one from each State) are taken up under AMRUT.

AMRUT Mission is a centrally sponsored scheme with a total outlay of rupees one lakh crore including a Central Assistance (CA) of Rs.50,000 crore spread over five years i.e. from FY 2015-2016 to FY 2019-2020. The balance share of Rs.50,000 crore has to come from States and ULBs.

The thrust areas of the Mission are water supply, sewerage & septage management, storm water drainage, green spaces & park and non-motorized urban transport. Besides creating infrastructure for basic amenities as above, the Mission also has a reform agenda spread over a set of 11 reforms comprising 54 milestones to be achieved by the States/ UTs over a period of four years. States/UTs are incentivized for implementing reforms.

Under AMRUT, individual projects are selected, appraised, approved and implemented by the concerned States/ UTs. The Government of India only approves State Annual Action Plans (SAAPs) submitted by States/UTs and releases CA as per Mission guidelines.

List of AMRUT Cities/Towns is attached in the Annexure-I. The details of approved State Annual Action Plans, committed CA and funds released so far is at Annexure-II.

(b) & (c): The Ministry of Housing and Urban Affairs has approved all the SAAPs for Rs. 4,953 crore for the State of Karnataka including committed CA of Rs. 2,319 crore. As per the information provided by the State Mission Director, Karnataka on AMRUT MIS portal, Detailed Project Reports (DPRs) have been approved for projects costing Rs.5,241 crore. Of these, contracts have been awarded for 271 projects worth Rs.4,574 crore including 14 completed projects worth Rs.81 crore. State has taken up projects in excess of approved SAAPs for which entire additional expenditure shall be borne by the State.

The funds are not released city-wise or project-wise but are released to the States/UTs as per Mission guidelines. So far, Rs.1,419.92 crore have been released as Central Assistance to the State of Karnataka under AMRUT for project implementation, reform incentive, Administrative & Office Expenses (A&OE), formulation of GIS based Master Plans and for eligible projects under erstwhile Jawaharlal Nehru Urban Renewal Mission (JnNURM). Details of CA released to Karnataka so far are as under:

(Rupees in crore)

Projects	A&OE	Reform	GIS	JnNURM	Total
1,141.87	35.08	57.56	4.89	180.53	1,419.92

So far, Utilisation Certificates have been received for Rs. 1,174.40 crore.

(d):In order to expedite the progress under the Mission, regular reviews are being conducted through video conferences, field visits, meetings of the State level High Powered Steering Committee (SHPSC) and the Apex Committee meetings. In addition, letters are written regularly by the senior officers of the Ministry to the States/UTs.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question number 4442 for answer on 08 January, 2019

CITIES COVERED UNDER AMRUT

State	AMRUT Cities/Towns
A & N Islands	Port Blair
Andhra Pradesh	Amravati
	Anantapur
	Dharmavaram
	Guntakal
	Hindupur
	Tadpatri
	Chittoor
	Madanapalle
	Srikalahasti
	Tirupati
	Kakinada
	Rajahmundry
	Chilakaluripet
	Guntur
	Narasaraopet
	Tenali
	Gudivada
	Machilipatnam
	Vijayawada
	Adoni
	Kurnool
	Nandyal
	Ongole
	Kavali
	Nellore
	Srikakulam
	GVMC
	Vizianagaram
	Bhimavaram
	Eluru
	Tadepalligudem
Kadapa	
Proddatur	
Arunachal Pradesh	Itanagar
Assam	Silchar
	Dibrugarh
	Guwahati
	Nagaon
Bihar	Aurangabad

State	AMRUT Cities/Towns
	Begusarai Bhagalpur Arrah Buxar Darbhanga Bodh Gaya Gaya Jehanabad Katihar Kishanganj Jamalpur Munger Muzaffarpur Biharsharif Bagaha Bettiah DinapurNizamat Patna Motihari Purnia Dehri Sasaram Saharsa Chapra Siwan Hajipur
Chandigarh	Chandigarh
Chhattisgarh	Jagdalpur Bilaspur Bhilai Nagar Durg Korba Raigarh Raipur Rajnandgaon Ambikapur
D & N Haveli	Silvassa
Daman & Diu	Daman
Goa	Panaji
Gujarat	Ahmadabad Amreli Anand Deesa Palanpur Bharuch Bhavnagar Botad

State	AMRUT Cities/Towns
	Gandhinagar Kalol Dwarka Jamnagar Junagadh Veraval Bhuj Gandhidham Nadiad Mahesana Navsari Godhra Patan Porbandar Gondal JetpurNavagadh Morvi Rajkot Surat SurendranagarDudhrej Vadodara Valsad Vapi
Haryana	Ambala Ambala Sadar Bhiwani Faridabad Gurgaon Hisar Bahadurgarh Jind Kaithal Karnal Thanesar Palwal Panchkula Panipat Rewari Rohtak Sirsa Sonipat Jagadhri Yamunanagar
Himachal Pradesh	Kullu Shimla
Jammu & Kashmir	Anantnag Jammu Kargil

State	AMRUT Cities/Towns
	LehLadakh
	Srinagar
Jharkhand	Chas
	Deoghar
	Dhanbad
	Giridih
	Hazaribag
	Ranchi
	Adityapur
Karnataka	Badami
	Bagalkot
	BBMP
	Belgaum
	Bellary
	Hospet
	Bidar
	Bijapur
	Chikmagalur
	Chitradurga
	Mangalore
	Davanagere
	Hubli-Dharwad
	Gadag-Betigeri
	Gulbarga
	Hassan
	Ranibennur
	Kolar
	Robertson Pet
	Gangawati
	Mandya
	Mysore
	Raichur
	Bhadravati
	Shimoga
	Tumkur
	Udupi
Kerala	Alappuzha
	Kochi
	Kannur
	Kollam
	Kozhikode
	Palakkad
	Thiruvananthapuram
	Guruvayoor
	Thrissur
Lakshadweep Islands	Lakshadweep Islands
	Betul
	Bhind

State	AMRUT Cities/Towns
Madhya Pradesh	Bhopal
	Burhanpur
	Chhatarpur
	Chhindwara
	Damoh
	Datia
	Dewas
	Pithampur
	Guna
	Dabra
	Gwalior
	Hoshangabad
	Indore
	Jabalpur
	Murwara (Katni)
	Khandwa
	Omkareshwar
	Khargone
	Mandsaur
	Morena
	Neemuch
	Ratlam
	Rewa
	Sagar
	Satna
	Sehore
Seoni	
Shivpuri	
Singrauli	
Nagda	
Ujjain	
Vidisha	
Maharashtra	Ahmadnagar
	Shirdi
	Akola
	Achalpur
	Amravati
	Aurangabad
	Bid
	Chandrapur
	Dhule
	Gondiya
	Bhusawal
	Jalgaon
	Jalna
	Ichalkaranji
	Kolhapur
Latur	

State	AMRUT Cities/Towns
	Udgir
	Greater Mumbai
	Nagpur
	NandedWaghala
	Nandurbar
	Malegaon
	Nashik
	Osmanabad
	Parbhani
	PimpriChinchwad
	Pune
	Panvel
	SangliMirajKupwad
	Satara
	Barshi
	Solapur
	Ambarnath
	Badlapur
	BhiwandiNizampur
	Kalyan-Dombivli
	Mira-Bhayandar
	Navi Mumbai
	Thane
	Ulhasnagar
Vasai-Virar City	
Hinganghat	
Wardha	
Yavatmal	
Manipur	Imphal
Meghalaya	Shillong
Mizoram	Aizawl
Nagaland	Dimapur
	Kohima
NCT of Delhi	DMC
	NDMC
Orissa	Baleshwar
	Bhadrak
	Cuttack
	Brahmapur
	Bhubaneswar
	Baripada
	Puri
	Sambalpur
	Raurkela
Puducherry	Karaikal
	Ozhukarai
	Puducherry
Punjab	Amritsar
	Barnala

State	AMRUT Cities/Towns
	Bathinda Abohar Firozpur Batala Pathankot Hoshiarpur Jalandhar Khanna Ludhiana Moga Muktsar Patiala S.A.S. Nagar (Mohali) Malerkotla
Rajasthan	Ajmer Beawar Kishangarh Alwar Bhiwadi Baran Bharatpur Bhilwara Bikaner Bundi Chittaurgarh Churu Sujangarh Dhaulpur Ganganagar Hanumangarh Jaipur Jhalawar Jhunjhunun Jodhpur Hindaun Kota Nagaur Pali Gangapur City SawaiMadhopur Sikar Tonk Udaipur
Sikkim	Gangtok
Tamil Nadu	Chennai Coimbatore Kurichi Cuddalore Dindigul

State	AMRUT Cities/Towns
	Erode
	Alandur
	Kancheepuram
	Pallavaram
	Tambaram
	Nagercoil
	Hosur
	Madurai
	Nagapattinam
	Velankanni
	Pudukkottai
	Rameswaram
	Salem
	Karaikkudi
	Kumbakonam
	Thanjavur
	Ambattur
	Avadi
	Madavaram
	Tiruvottiyur
	Thoothukkudi
	Tiruchirappalli
	Tirunelveli
	Tiruppur
	Tiruvannamalai
Ambur	
Vellore	
Rajapalayam	
Telangana -Andhra Pradesh	Adilabad
	Karimnagar
	Ramagundam
	Khammam
	Mahbubnagar
	Siddipet
	Miryalaguda
	Nalgonda
	Suryapet
	Nizamabad
	GHMC
	Warangal
Tripura	Agartala
Uttar Pradesh	Agra
	Aligarh
	Allahabad
	Akbarpur
	Azamgarh
	Baraut
	Bahraich

State	AMRUT Cities/Towns
Uttar Pradesh	Ballia
	Banda
	Bareilly
	Basti
	Budaun
	Bulandshahr
	Khurja
	Mughalsarai
	Deoria)
	Etah
	Etawah
	Ayodhya
	Faizabad
	Farrukhabad-cum-Fatehgarh
	Fatehpur
	Firozabad
	Shikohabad
	Ghaziabad
	Hapur
	Loni
	Modinagar
	Ghazipur
	Gonda
	Gorakhpur
	Hardoi
	Orai
	Jaunpur
	Jhansi
	Amroha
	Kanpur
	Kasganj
	Lakhimpur
	Lalitpur
	Lucknow
	Hathras
	Mainpuri
	Mathura
	MaunathBhanjan
	Meerut
	Mirzapur-cum-Vindhyachal
	Chandausi
Moradabad	
Sambhal	
Muzaffarnagar	
Shamli	
Pilibhit	
Rae Bareli	
Rampur	

State	AMRUT Cities/Towns
	Saharanpur
	Shahjahanpur
	Sitapur
	Sultanpur
	Unnao
	Varanasi
Uttarakhand	Dehradun
	Hardwar
	Roorkee
	Haldwani-cum-Kathgodam
	Nainital
	Kashipur
	Rudrapur
West Bengal	Bankura
	Asansol
	Barddhaman
	Durgapur
	Jamuria
	Kulti
	Raniganj
	Balurghat
	Darjiling
	Bally
	Haora
	Uluberia
	Baidyabati
	Bansberia
	Bhadreswar
	Champdani
	Chandannagar
	Hugli-Chinsurah
	Rishra
	Serampore
	UttarparaKotrung
	Jalpaiguri
	Siliguri
	Kolkata
	English Bazar
	Berhampore
	Jangipur
	Kalyani
	Krishnanagar
	Nabadwip
	Santipur
AshokenagarKalyangarh	
Baranagar	
Barasat	
Barrackpore	

State	AMRUT Cities/Towns
I	Basirhat
	Bhatpara
	Bidhannagar
	Bongaon
	Dum Dum
	Habra
	Halisahar
	Kamarhati
	Kanchrapara
	Khardah
	Madhyamgram
	Naihati
	North Barrackpore
	North DumDum
	Panihati
	RajarhatGopalpur
	South DumDum
	Titagarh
	Kharagpur
	Medinipur
Haldia	
Puruliya	
Maheshtala	
RajpurSonarpur	
Raiganj	

Annexure –II

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question number 4442 for answer on 08 January, 2019.

(Status as on 04.01.2019)

(Amount in Rupees in crore)

#	Name of State / Union Territory	Approved SAAP Size	Committed Central Assistance (CA)	Central Assistance (CA) Released for						Utilisation Certificate received
				Projects	A&OE	Reform Incentives	GIS Based Master Plan	Eligible JnNURM projects	Total	
1	Andaman & Nicobar	10.82	10.82	2.21	0.10	0.00	0.04	0.00	2.35	0.80
2	Andhra Pradesh	2,890.17	1,056.62	619.69	38.69	82.68	13.66	4.17	758.89	628.04
3	Arunachal Pradesh	140.25	126.22	25.25	1.65	0.00	0.49	65.18	92.57	66.14
4	Assam	657.14	591.42	73.23	8.21	0.00	0.70	57.26	139.39	47.32
5	Bihar	2,469.77	1,164.80	369.93	11.92	29.11	4.27	13.19	428.42	230.76
6	Chandigarh	95.07	54.09	26.95	0.25	1.94	0.18	0.00	29.32	23.82
7	Chhattisgarh	2,192.76	1,009.74	407.90	25.74	52.02	1.73	57.01	544.40	357.16
8	Dadra & Nagar Haveli	10.82	10.82	2.16	0.11	0.00	0.00	0.00	2.27	1.41
9	Daman & Diu	18.03	18.03	3.60	0.15	0.00	0.17	0.00	3.92	1.61
10	Delhi	802.31	802.31	160.46	1.00	0.00	0.12	190.08	351.66	209.41
11	Goa	209.18	104.58	20.91	0.25	3.71	0.17	1.79	26.83	7.26
12	Gujarat	4,884.42	2,069.96	518.78	21.54	73.87	5.51	137.60	757.30	442.87
13	Haryana	2,565.74	764.51	152.90	9.23	6.40	3.04	0.00	171.57	87.03
14	Himachal Pradesh	304.52	274.07	54.81	2.33	3.54	0.36	196.25	257.28	124.11
15	Jammu & Kashmir	593.05	533.72	265.15	9.89	4.20	1.04	127.24	407.52	160.42
16	Jharkhand	1,245.74	566.17	113.23	13.78	28.40	1.47	0.00	156.88	35.98
17	Karnataka	4,952.87	2,318.79	1,141.87	35.08	57.56	4.89	180.53	1,419.92	1,174.40
18	Kerala	2,359.38	1,161.20	232.24	22.89	47.57	1.29	26.06	330.05	147.57
19	Lakshadweep	3.61	3.61	0.73	0.02	0.00	0.00	0.00	0.75	0.61
20	Madhya Pradesh	6,200.67	2,592.86	1,471.29	63.15	172.14	6.45	394.93	2,107.96	1,158.22
21	Maharashtra	7,759.32	3,534.08	706.81	36.51	170.13	6.18	546.44	1,466.07	1,025.62
22	Manipur	180.31	162.28	32.46	0.25	0.00	0.18	66.95	99.84	92.95
23	Meghalaya	80.14	72.12	8.91	1.21	0.00	0.19	63.73	74.04	0.89
24	Mizoram	140.25	126.22	74.44	1.37	4.58	0.19	0.00	80.58	76.48
25	Nagaland	120.22	108.19	21.63	0.98	0.00	0.36	9.48	32.45	14.04
26	Odisha	1,598.96	796.97	394.15	11.10	41.66	0.46	19.24	466.61	373.00
27	Puducherry	64.91	64.91	12.98	1.33	0.81	0.55	20.65	36.32	30.32
28	Punjab	2,766.62	1,204.47	240.89	16.03	32.72	3.24	191.58	484.46	274.09
29	Rajasthan	3,223.94	1,541.95	727.51	34.09	73.03	1.75	248.54	1,084.92	688.15
30	Sikkim	40.06	36.06	7.21	0.41	0.00	0.18	3.41	11.21	10.95
31	Tamil Nadu	11,194.78	4,756.58	1,686.74	43.03	231.72	3.20	107.61	2,072.30	1,225.78
32	Telangana	1,666.26	832.60	302.00	13.16	68.44	2.30	81.10	466.99	219.69
33	Tripura	148.25	133.43	26.68	1.86	1.70	0.18	9.75	40.16	14.95
34	Uttar Pradesh	11,421.67	4,922.46	984.49	36.84	129.35	12.10	139.07	1,301.85	436.14
35	Uttarakhand	593.02	533.72	106.75	1.75	0.00	1.19	32.11	141.80	85.02
36	West Bengal	4,035.00	1,929.32	831.00	27.59	41.69	9.91	152.74	1,062.93	403.70
	Total	77,640.02	35,989.70	11,827.94	493.46	1,358.97	87.74	3,143.69	16,911.8	9,876.71